

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1073

ANSWERED ON:01.03.2000

EXTRADITION ISSUE OF OMAR SAEED SHEIKH TAKEN UP WITH UK GOVERNMENT  
RAM JEEVAN SINGH;RAVI PRAKASH VERMA

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether one of the freed hijackers of Indian Airlines plane IC 814, Omar Saeed Sheikh is a British National;
- (b) if so, whether the Government have taken up the matter of his extradition with U.K Government; and
- (c) if so, the response received from the U.K Government in this matter?

**Answer**

MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

- a) Yes, Sir. b) The Government have not made any formal request to the British Government in this regard since there are, so far, no reports to suggest that Omar Saeed Sheikh is in the U.K.
- c) The matter has been discussed with the British Government which has assured us of their cooperation in the matter within the framework of the provisions of the Indo-British Extradition Treaty signed in 1992.